

(19)

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

Allahabad, this the 18th day of July, 2012

Hon'ble Mr. Sanjeev Kaushik, Member-J
Hon'ble Mr. Shashi Prakash, Member- A.

Original Application No. 1374 of 2002
(U/s 19 of Administrative Tribunal Act, 1985)

Jawahar Lal Chaubey, S/o B.N. Chaubey, R/o 1369, C. Manasnagar Colony, Mughalsarai, District- Chandauli.

..... *Applicant.*

By Advocate: Shri S.K. Dey/S.K. Mishra (Not present)

V E R S U S

1. Union of India through its G.M. East Central Railway, Hajipur, Bihar.
2. The Senior D.P.O, East Central Rly., Mughalsarai.

..... *Respondents*

By Advocate : Shri K.P. Singh

O R D E R

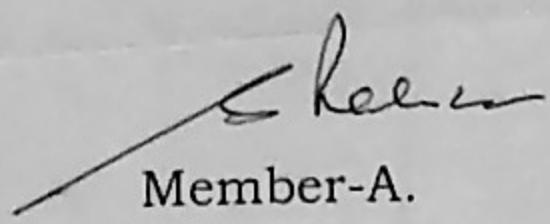
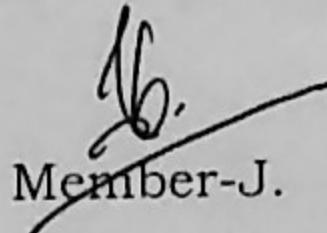
By Hon'ble Mr. Sanjeev Kaushik, J.M.

None present for the applicant even in the revised call.

2. Shri K.P. Singh, counsel for respondents submitted that the instant original application has been rendered infructuous as pursuant to the departmental inquiry the applicant has been removed from service by order dated 05.06.2003. The relief claimed in the instant original application is to enhance the subsistence allowance .

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3. Once the applicant has been removed from service, therefore, the relief regarding direction to the respondents to enhance subsistence allowance does not survive. Therefore, the O.A is dismissed being infructuous.


Member-A.
Member-J.

Anand/